National Company Law Tribunal Allahabad Bench

CP NO. 02/ALD/2018

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 15.02.2018**

NAME OF THE COMPANY: MIS Jan Vikas Realtech Ltd

SECTION OF THE COMPANIES ACT/1 & B CODE: 252 (3) of companies act of 1956

SI. NO.

Name

Designation

Representation

Signature

1. Vipin kychwalia Advo. Resthonen With 82. Products CAC ROC Braducts

C.P No. 02/ALD/2018

Sri Bipin Kushwaha, proxy for representative of petitioner Ms. Shruti Srivastava, PCS. Shri Pradip Singh Sisodia, proxy for Shri Krishna Dev Vays, CGSC representing the ROC Kanpur.

In the present matter, the report of the ROC is still awaited. Hence, further time is granted.

Matter to be listed on 15th March, 2018.

Date: 15/02/2018

Typed by *Jyoti* (Stenographer)

H.P. Chaturvedi, Member(Judicial)